



भारतीय प्रतिभूति
और विनियम बोर्ड
Securities and Exchange
Board of India

Order Releasing Bank, Post Office, Demat Accounts and Mutual Funds Folios

The Principal Officer/Chairman/MD/CEO/The Postmaster
NSDL and CDSL, Mumbai
All Banks in India
All Mutual Funds of India
All the Post Offices

- 1) Whereas Recovery Certificate No. 8436 of 2024 dated December 10, 2024 was drawn against Nidhi Singh [Defaulter] [PAN: CPWPS7287E] for sum of Rs. 5,86,000/- (Rupees Five Lac Eighty Six Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by AO vide Order No. Order/BM/JR/2023-24/28583 dated August 09, 2023 in the matter of Trading in Illiquid Stock Options on BSE.
- 2) And whereas, Notices of Attachment vide AP nos. 15077 & 15078 dated December 17, 2025 were issued attaching bank/post office accounts/lockers, demat accounts and mutual fund folios of the Defaulter;
- 3) And whereas SEBI has recovered the amount of Rs. 6,56,000/- (Rupees Six Lac Fifty Six Thousand Only) from the defaulter as was due in February 2026.
- 4) In view of the above, you are hereby directed to release bank accounts/lockers, post office accounts, demat accounts and Mutual Fund Folio etc. of Nidhi Singh [Defaulter] [PAN: CPWPS7287E] attached, if any, pursuant to the above notices of attachment with immediate effect.
- 5) This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at New Delhi this 26th day of February, 2026.



— Signed.

Rajan Kumar
Recovery Officer

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi

“हम हिन्दी में पत्राचार का स्वागत करते हैं।”